

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3290

ANSWERED ON:11.02.2014

ASSISTANCE TO RIOT VICTIMS

Ajmal Shri Badruddin;Bais Shri Ramesh;Manjhi Shri Hari;Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received complaints regarding deaths of children in Muzaffarnagar riot relief camps in Uttar Pradesh recently;
- (b) if so, the details thereof and the reasons therefor along with the total number of such cases reported and the financial assistance provided to the aggrieved family members;
- (c) whether the Union Government has directed the State Government of Uttar Pradesh to submit the report in this regard and to protect the lives of riot victims, particularly children in the riot camps;
- (d) if so, the reaction of the State Government of Uttar Pradesh thereto;
- (e) whether the Union Government has any information that various operatives of terrorist organisations are trying to provoke the youths by posing as well wishers of the riot victims living in relief camps in Muzaffarnagar; and
- (f) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a)to(d) As a part of monitoring, the Central Government has called for reports from the State Government of Uttar Pradesh on the matter from time to time. As per report from the State Government of Uttar Pradesh, the death of 33 children upto the age of 15 years was reported to a Committee set-up by the State Government, in response to directions of the Hon'ble Supreme Court in a Writ Petition. However, there was no available documentary evidence for the number of deaths as well as reasons for the same. Details like compensation etc. paid to affected families etc., are not maintained centrally. "Police" and "Public Order" being State subjects under the Constitution of India, the responsibility of dealing with communal violence and maintaining relevant data in this regard rests primarily with respective State Governments.

(e)&(f) There are no reports with the Central Government regarding provocation of youths /riot victims living in relief camps in Muzaffarnagar, by various operatives of terrorist organisations.